

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
STARRED QUESTION NO. 339
TO BE ANSWERED ON 25TH MARCH, 2022

ARREST OF FISHERMEN

*339. SHRI A.K.P. CHINRAJ:

Will the Minister of Defence be pleased to state:

- (a) the total number of Sri Lankan fishermen arrested and their boats seized by the Indian Navy with regard to border violation and other cases from 2014 to till date; and
- (b) the total number of Indian Fishermen arrested and their boats seized by the Sri Lankan Navy with regard to border violation and other cases during the said period?

A N S W E R

MINISTER OF DEFENCE

(SHRI RAJNATH SINGH)

(a) & (b): A statement is laid on the Table of the House.

**STATE MENT REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA
STARRED QUESTION No. 339 FOR ANSWER ON 25.03.2022 REGARDING 'ARREST
OF FISHERMEN':**

(a): Indian Navy has neither arrested any Sri Lankan fishermen nor seized any of their boats with regard to border violation or any other cases. However, 460 Sri Lankan fishermen have been arrested and 87 of their boats have been seized with regard to border violation and other cases by Indian Coast Guard from 2014 till date.

(b) Sri Lankan Navy has arrested 2601 Indian fishermen and seized 473 boats with regard to border violation and other cases from 2014 till date.
